

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.988**  
TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2018

**CONSOLIDATION OF FARM LAND**

988. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether 86 per cent of farmers fall into the small and marginal category in the country and if so, the details thereof;
- (b) whether the average farm size is 1.15 hectares and there is no efficiency of scale in the country and if so, the details thereof;
- (c) whether the consolidation of farm lands is not possible in the country and if so, the details thereof;
- (d) whether the produce of farmers needs to be aggregated; and
- (e) if so, the steps taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): According to the latest data available from Agriculture Census 2010-11, the marginal (below 1.00 hectare) and small (1.00 -2.00 hectare) holdings constitute 85.01 percent of the total number of operational holdings in the country.

A statement on state-wise marginal, small and total number of operational holdings based on Agriculture Census 2010-11 is placed at Annexure.

(b): According to the latest data available from Agriculture Census 2010-11, the average size of an operational holding in the country is 1.15 hectare as compared to 1.23 hectare in the previous Agriculture Census 2005-06.

However, the agricultural production in the country has been generally increasing with the exception of the years affected by drought, floods, other natural calamities, etc. Therefore, there is no conclusive evidence to suggest that reduction in size of farm holding has adversely affected agricultural production in the country.

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(c) to (e): Since Agriculture & Land are state subjects, it is primarily the responsibility of States to take necessary steps for development of agriculture in their respective areas based on local needs and priorities. However, Government of India supplements the efforts of States through appropriate policy measures and budgetary support.

Aggregation of produce is important for improving the bargaining power of small and marginal farmers. Government of India is promoting Farmer Producer Organisation to mobilize farmers and build their capacity to collectively leverage their production and marketing strength. The Government is also encouraging formation of Joint Liability Groups, cluster farming, etc. In addition, Mission for Integrated Development of Horticulture (MIDH), Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojana (RKVY), National Agriculture Market Scheme (e-NAM) etc. have been implemented.

**Annexure**  
**State-wise Number and Area of Marginal and Small Operational Holdings as per**  
**Agricultural Census 2010-11**

Sl. No.	States/UTs	Number of operational holdings		
		Total	Marginal (below 1.00 ha.)	Small (1.00 - 2.00 ha.)
1	2	3	4	5
1	Andhra Pradesh	13175100	8424698	2918374
2	Arunachal Pradesh	109298	21456	19333
3	Assam	2720223	1831115	496574
4	Bihar	16191391	14744098	948016
5	Chhattisgarh	3746480	2182834	831118
6	Goa	78020	59900	9817
7	Gujarat	4885610	1815634	1429021
8	Haryana	1617311	778142	314818
9	Himachal Pradesh	960765	670425	174596
10	Jammu & Kashmir	1449397	1206612	167130
11	Jharkhand	2708928	1848324	428861
12	Karnataka	7832189	3848834	2138208
13	Kerala	6830789	6579692	180171
14	Madhya Pradesh	8872377	3891016	2448652
15	Maharashtra	13698965	6709034	4052317
16	Manipur	150620	76735	48850
17	Meghalaya	209561	102714	57755
18	Mizoram	91880	50210	29753
19	Nagaland	178411	6476	20338
20	Odisha	4667466	3368296	918647
21	Punjab	1052554	164431	195439
22	Rajasthan	6888436	2511512	1511068
23	Sikkim	74928	40476	16941
24	Tamil Nadu	8118224	6266555	1181344
25	Tripura	578479	499054	55043
26	Uttarakhand	912650	672138	157330
27	Uttar Pradesh	23325456	18532272	3035331
28	West Bengal	7123347	5852681	979833
29	Andaman & Nicobar Islands	11803	4626	2415
30	Chandigarh	714	453	133
31	Dadra & Nagar Haveli	14724	8177	3903
32	Daman & Diu	8355	7716	458
33	Delhi	20497	11308	4517
34	Lakshadweep	10285	9854	267
35	Puducherry	33228	28481	2779
	<b>All India</b>	<b>138348461</b>	<b>92825979</b>	<b>24779150</b>

**Note:** Total may not tally due to rounding off.

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